

PR No.15/2026

Caution to the Public regarding fake STT notices

It has come to the notice of SEBI that certain fraudsters have circulated notices requiring compliance with Securities Transaction Tax (STT) under the Finance Act, 2004, by exercising powers conferred under the SEBI Act, 1992.

It is noted that fraudsters are sending fake notices forging SEBI's letter head and requesting for payments for outstanding STT amounts. Investors are being made aware that these notices have not been issued by SEBI. It is being informed that STT is levied on every purchase and sale transaction of securities executed on stock exchanges and the tax is collected by the broker. SEBI does not issue notices to remit STT amounts nor does it coordinate with RBI on the same.

SEBI has also noted various instances of fraudsters impersonating identities of SEBI officials, various offices of SEBI and email ids of SEBI officials. Fraudsters are claiming to be officials of SEBI and sending a communication to entities using the letter head, logo and seal of SEBI. Gullible investors are losing their hard earned money by believing these fraudsters and transferring money to these fraudulent accounts.

In view of the above, public is urged to exercise caution and note the following:

- i. Every enforcement action taken by SEBI is available on the SEBI website under the path Home >Enforcement.
- ii. Any online Order/Settlement/Recovery Payment to SEBI is to be done through <https://siportal.sebi.gov.in/intermediary/AOPaymentGateway.html>.

- iii. Contact details of SEBI officials are available on the SEBI website under the path Home > About>SEBI Directory.
- iv. Communication from SEBI through emails is sent through official e-mail IDs of SEBI officials only. These email IDs end with domain address @sebi.gov.in.
- v. Addresses of SEBI offices are available on the SEBI website under the path Home > About> Addresses of Offices of SEBI.

SEBI is issuing this Press Release to caution investors to remain vigilant and verify the authenticity of letters/ notices demanding information or payment on behalf of SEBI.

Mumbai
February 26, 2026